

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE  
ROUSE AVENUE COURT COMPLEX, DELHI**

***DUTY ROSTER FOR THE MONTH AUGUST, 2022***

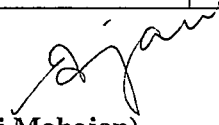
The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI, as well as for the work related to designated courts for trying the cases pertaining to MP/MLAs.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest, transit remand, issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein, including recording of statement u/s.164 Crpc.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Mr. Vidhi Gupta Anand, ACMM-01 Residential Address:- B-123, Top Floor, Nirman Vihar, Delhi- 110092	06.08.2022 24.08.2022 29.08.2022 31.08.2022	(07.08.2022, 09.08.2022, 28.08.2022)	203
02.	Mr. Deepak Kumar II, ACMM-02 Residential Address:- 778, Type-08, R.K. Puram, New Delhi	05.08.2022 08.08.2022 16.08.2022 17.08.2022 20.08.2022 26.08.2022	(10.08.2022, 11.08.2022)	205



03.	Mr. Vaibhav Mehta, ACMM-03 Residential Address:- H.No. 5639/40, Basti Harphool Singh Sadar Thana, Sadar Bazar, Delhi-06	01.08.2022 03.08.2022 04.08.2022 12.08.2022 23.08.2022	<b>(13.08.2022, 14.08.2022, 15.08.2022)</b>	502
04.	Mr. Harjeet Singh Jaspal, ACMM-04 Residential Address:- B-801, Judicial Officer's Resd. Complex, Sec.- 26, Rohini, Delhi- 110052	02.08.2022 18.08.2022 22.08.2022 25.08.2022 27.08.2022 30.08.2022	<b>(19.08.2022, 21.08.2022)</b>	503



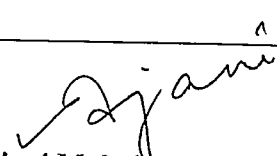
(Anjani Mahajan)  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex,  
New Delhi

**Remarks:**

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.

3. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs through e-mail wherein the charge sheet has already been filed.
4. The bail applications/urgent misc. applications be filed as per circular no.20022-20070-C/Bail & Filing/RADC/2022 Dated 12.07.2022 as issued by Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi).
5. In case any officer proceeds on leave or is not available due to some unavoidable circumstances the matters shall be placed before the Ld. Link Officer of the duty Magistrate.
6. Officers will be available physically in court room till duty hours.
7. The Officials who actually performed duty with Presiding Officers on Sunday/holidays shall be entitled for compensatory leave, as per rules.

Sl. No.	Officer name/court	e-mail ID
1.	Ms. Anjani Mahajan, CMM	<a href="mailto:Readercmmradc@gmail.com">Readercmmradc@gmail.com</a>
2.	Mr. Vidhi Gupta Anand, ACMM-01	<a href="mailto:Readeracmm01radc@gmail.com">Readeracmm01radc@gmail.com</a>
3.	Mr. Deepak Kumar II, ACMM-02	<a href="mailto:Readeracmm02radc@gmail.com">Readeracmm02radc@gmail.com</a>
4.	Mr. Vaibhav Mehta, ACMM-03	<a href="mailto:Readeracmm03radc@gmail.com">Readeracmm03radc@gmail.com</a>
5.	Mr. Harjeet Singh Jaspal, ACMM-04	<a href="mailto:Readeracmm04radc@gmail.com">Readeracmm04radc@gmail.com</a>

  
 (Anjani Mahajan)  
 Chief Metropolitan Magistrate  
 Rouse Avenue Court Complex  
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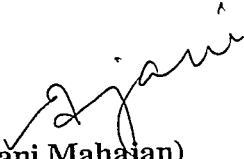
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Order No.36/CMM/RADC/DR/2022 4012-4032-D Dated, 27/07/2022

**Copy forwarded for information and necessary action to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (HQs), Delhi.
3. The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
(Anjani Mahajan)  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex  
New Delhi. 27.07.2022